

Undertrial Prisoner killed by CRP in Kanchanpur Thana, East Tripura

*48. SHRI BIREN DUTTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an under-trial prisoner has been killed Central Reserve Police in Kanchanpur Thana, East Tripura; and

(b) if so, the steps taken to punish the culprit?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) No, Sir.

(b) Does not arise.

Lock-out in H.M.T. Bangalore

*49. SHRI JAGANNATH MISHRA:

SHRI C. K. JAFFER SHARIEF:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Hindustan Machine Tools Limited, Bangalore, declared a lock-out recently; and

(b) if so, the reasons therefor and the total loss incurred due to the lock-out?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) There have been two cases of lock-out during the recent months. The lock-out declared in September, 1972 was in consequence of an illegal Tool Down Strike resorted to by the employees. The HMT Employees' Association had been agitating for some time for the recognition of their Union and in the month of

September, 1972, there were several instances of indiscipline and intimidatory behaviour threatening danger to the plant as also the loyal workers. Under the circumstances, the management of HMT I & II, Bangalore, declared lock-out of the factory with effect from 1 p.m. on 8-9-72 which was lifted on 22nd September, 1972.

The total loss in production due to this lock-out has been estimated to be of the order of Rs. 40 lakhs.

The second lock-out was declared on 10th November, 1972, when all the workmen struck work and a section of the employees started indulging in violence and intimidation. The lock-out has not yet been lifted.

Celebration of Netaji Subhash Chandra Bose birthday

*52. SHRI YAMUNA PRASAD MANDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to celebrate Netaji Subhash Chandra Bose birthday as a National day; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b). Celebration of January 23, 1973 as "Subhash Bose Day" is included in the programme of the 25th Independence Jayanti.

Among national leaders only Mahatma Gandhi's birth anniversary has been declared public holiday.

Complaints against new system of despatching press cables by overseas Communication Service

*54. SHRI E. V. VIKHE PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received any complaints against the new system of despatching Press